Annexure – 7 Name of the corporate debtor: M/s HEMARUS THERAPEUTICS LIMITED; Date of commencement of CIRP: 07/11/2023; List of creditors as on: 28/11/2023

List of operational creditors (Government dues)

(Amount in₹)

S.	Details of Claimant			Details of claim		Details of claim admitted						Amount of	Amount	Amount	Amount of	Remarks, if
No				received								contingent	of any	of claim	claim under	Any
	Depart	Gover	Identifi	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	Verification	
	ment	nment	cation	receipt	claimed	of claim	Claim	covered by	covered by	related	share in		dues,	admitted		
			No.	_		admitted		security	guarantee	party?	CoC, if		that may			
								interest			applicable		be set-off			
1.	Employees'	State	Established	23/11/2023	7,21,513	7,21,513	Statutory Dues	-	-	-	Nil	-	-	-	-	-
	State	Governme	under													
	Insurance	nt	Section 3													
	Corporation		of ESI Act,													
			1948													
2.	Employee's			21/11/2023	62,17,422	62,17,422	Statutory Dues	-	-	-	Nil	-	-	-	-	-
	Provident	Governme														
	Fund	nt														
	Organizatio															
	n															

